

## Statement

Names of the concerns to whom *ad-hoc* import licences were recommended, the items allowed for import and the free foreign exchange recommended by the Department of Agriculture and released by the Department of Economic Affairs, during the financial year 1978-79 and in the current financial year.

| Name of the concerns                  | Items allowed for import | Quantity   | Foreign exchange released by the Deptt. of Economic Affairs on the recommendation of the Department of Agriculture |
|---------------------------------------|--------------------------|------------|--|
|                                       |                          |            | (in Rs.)   |
| 1978-79                               |                          |            |  |
| 1. M/s Bayer (India) Ltd., Bombay     | Tribunil 70% W.P.        | 80 M.T.    | 46.00 lakhs  |
| 2. M.M.T.C., New Delhi                | High-gamma BHC           | 491 M.T.   | 55.00 lakhs  |
| 1979-80                               |                          |            |  |
| 1. M/s Bayer (India) Ltd., Bombay     | Tribunil 70% W.P.        | 80 M.T.    | 51.26 lakhs  |
| 2. M/s Sandoz (India) Ltd., New Delhi | Dosanex 80%              | 85 M.T.    | 61.20 lakhs  |
| 3. S.T.C., New Delhi                  | D.D.T. Technical         | 1,825 M.T. | 1.75 crores  |

### Lay-out plans of Laxmi Nagar, Shakarpur and Pandav Nagar, Delhi

551. SHRI PRAKASH MEHROTRA:  
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government are preparing lay-out plans of Laxmi Nagar, Shakarpur and Pandav Nagar, Delhi, for the regularisation and development of these colonies; and

(b) if so, by when the plans are likely to be ready and displayed?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b) Delhi Development Authority has reported that draft lay-out plans of these colonies have been prepared, approved and displayed for inviting objections/suggestions from the public. The last date for receipt of objections/suggestions is 31-3-1980.

### Import of oil from Soviet Union

552. SHRI KISHAN LAL SHARMA:  
SHRI PRAKASH MEHROTRA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what percentage of country's total requirements of oil is being met from the import from the Soviet Union; and

(b) what are the prices currently paid for the import of crude to the major suppliers?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) Our imports of crude oil from USSR constitute about 5 per cent of our total requirements.

(b) It would not be in the public interest to furnish information in regard to prices and other terms and conditions.